N O T I C E

(PARTIAL MODIFICATION)

In Partial modification to the Judicial Assignment at the Principal Seat at Bombay, which has come into effect from 06.06.2022 (Partially modified w.e.f. 10.06.2022, 13.06.2022 and 14.06.2022, 20.06.2022, 27.06.2022, 18.07.2022, 19.07.2022, 25.07.2022, 22.08.2022, 05.09.2022, 12.09.2022, 16.09.2022, 24.09.2022, 03.10.2022, 10.10.2022 and 13.10.2022), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Friday, 14.10.2022** :

Sr. No.	Sitting	Assignment	Assignment
1	The Hon'ble Smt. Justice **BHARATI H. DANGRE** **(Court Room No. 19)**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein: (A) Anticipatory Bail Application and Regular Bail Applications (except those assigned to other Courts) and Applications for cancellation, relaxation or modification of Bail and all other applications concerning Bail matters, arising from **Districts Greater Mumbai, Thane (including Palghar) and Sindhudurg**. (B) Applications for leave to prefer Appeal of odd years.	**ORIGINAL SIDE** ----
2	The Hon'ble Shri. Justice **N. R. BORKAR** **(Court Room No. 21 Annex)**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein : (A) Anticipatory Bail Application and Regular Bail Applications (except those assigned to other Courts) and Applications for cancellation, relaxation or modification of Bail and all other applications concerning Bail matters, arising from **Districts, Solapur, Sangli Kolhapur, Raigad, Dadra and Nagar Haveli and Daman & Diu.**	**ORIGINAL SIDE** ----

Dated this the 13th day of October 2022

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.